NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.08.2018**

NAME OF THE PARTIES: State Bank of India
v/s.
Pe Electronics Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

34. C.P. (IB)-528/ (MB)/2018

Heard both the Counsels at length. For filing written submissions, list this matter on 14.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/